

2024
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2693-A

Dated, Calcutta, the 16th May, 2024

From : **Sri Biswarup Bandyopadhyay,**
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : **(1) All the District Judges of West Bengal**
including Andaman & Nicobar Islands,
(2) Chief Judge, Presidency Small Causes Court, Calcutta,
(3) Chief Judge, City Sessions Court, Calcutta,
(4) Chief Metropolitan Magistrate, Calcutta

Sub :- Half Yearly Departmental Examination prescribed for the WBJs Officers in the Cadre of Civil Judge (Junior Division) scheduled in the month of July, 2024.

Sir/Madam,

I am directed to forward herewith a photocopy of the letter bearing No. 67(89)-P.S.C. (I/Depttl.) dated 06.05.2024 alongwith its enclosure being proforma (Appendix-B) as received from the Public Service Commission, West Bengal, which will speak for itself on the above captioned subject and request you to inform all the eligible officers under your Judgeship intending to appear the said Examination scheduled to be held on and from **23.07.2024**.

In this connection, I am to emphasize that a statement in duplicate as per proforma provided showing their names, mother tongue and particulars, duly filled in by the officers concerned, should be furnished to the office of the Public Service Commission, West Bengal, direct by you, so as to reach on or before the last date stipulated in the letter of the P.S.C as enclosed herewith.

In doing so, I am to inform you that the Hon'ble Court has been pleased to grant permission to the officers who are going to appear the Departmental Examination in the month of July, 2024, to leave their respective stations and to remain away therefrom till joining back soon after completion of their respective Examination, as scheduled including those posted in the remote stations in such a manner so that they may get adequate time for to and fro journey and their such absence shall be treated as "**Leave on Duty**" for the purpose exclusively.

Yours faithfully,

Enclo: As above

Sd/-

Registrar (Judicial Service)

REPLY DUE BY 24th June, 2024

No. 67(89) P.S.C.(I/Depttl.)

**From : Shri S. Chatterjee,
Assistant Secretary, Public Service Commission, West Bengal.**

**To : The Registrar (General),
High Court, 1st Floor,
Kolkata - 700 001.**

Kolkata, the 6th May, 2024

Subject: Invitation of applications from eligible officers for the Half-yearly Departmental Examination of the officers of the Government of West Bengal (including All India Service officers), May, 2024.

Sir,

I am directed to address you on the subject noted above and to state that the next **Half-yearly Departmental Examination of the officers of the Government of West Bengal (including A.I.S. officers)** will be held in the Commission's examination hall at Kolkata on and from the **23rd July, 2024**

In this connection, I am to refer to rule 4 of Chapter-II(A) of the Services (Training & Examination) Rules, West Bengal and to request that the Commission may be furnished with a statement (in duplicate) in the enclosed proforma showing the names and particulars of the officers who are liable and intending to appear at the next Half-yearly Departmental Examination of the officers of the Government of West Bengal (including A.I.S. officers), May, 2024. **The Statement should reach this office at the above address not later than the 24th June, 2024. You are requested to send a copy of the above mentioned statement as early as possible at e-mail-id (dsexampscwb@gmail.com).** Names of officers received after the **closing date (i.e. the 24th June, 2024)** will not be accepted by the Commission.

Particulars furnished in respect of the examinees concerned are sometimes found to be incorrect and/or incomplete. Preparation of results on the basis of such incorrect/incomplete particulars would lead to publication of incorrect results in these cases. I am accordingly to request you to ensure that the relevant columns of the prescribed proforma are filled in properly in respect of each and every examinee and in column 4 of the enclosed proforma, subject(s) in which an examinee is still liable to examination should be very clearly indicated. **I am further to request to mention the mother tongue of the officers which is required in terms of West Bengal Services (Training & Examination) Rules, 1953.**

ADVANCE COPIES OF APPLICATIONS WILL NOT BE ACCEPTED BY THE COMMISSION.

Officers not belonging to Government of West Bengal (including those temporarily undergoing training in this state) will not be permitted to appear at the Departmental Examination meant for the officers under the Government of West Bengal. You are requested not to send the names of such officers. IT IS ALSO REQUESTED THAT WHILE SENDING NAMES AND PARTICULARS OF ELIGIBLE AND INTENDING OFFICERS YOU SHOULD CERTIFY THAT THE OFFICERS BELONG TO THE GOVERNMENT OF WEST BENGAL.

The copies of the results of last **Half-yearly Departmental Examination of officers of the Government of West Bengal (including A.I.S. officers) November, 2023** held from the 24th January, 2024 to 15th February, 2024 will be forwarded to you for your information and communication to the officers concerned, if any, of your Department / Directorate / Office who appeared at the said examination.

I am also directed to request you to kindly send your office e-mail-id and any change in office address (if any) positively to the undersigned immediately for further communication.

Encl. : As stated above.

Yours faithfully,


Assistant Secretary

PROFORMA

APPENDIX-B

List of officers who will appear at the Half-Yearly Departmental Examination to be held by the Public Service Commission, West Bengal, in May and November.

(Rule 4, Chapter II of the Training & Examination Rules)

Sl. No.	Name of officers and his service with date of appointment (reference to current Civil list to be supplied)	District and Division where posted	Subject with standard in which liable to examination	Subject with standard in which officer passed in previous examination with dates thereof

Subject with standard in which officers intends to appear	To be filled up in cases of officers who have been exempted from passing in any subject or paper		REMARKS (if any)
	Subject or paper from which exempted	Reasons for exemption	